

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

RECORD OF PROCEEDINGS

Petition No. 230/2009

Subject: Petition for fixation of tariff in respect of NLC-TPS-I Expansion (2 x 210 MW) for the period from 2009-14.

Date of hearing: **18.2.2010**

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: NLC Ltd

Respondents: TNEB, PCKL, KSEB and Puducherry Electricity Dept.

Parties present: Shri R.Suresh, NLC
Shri K.Nambirajan, NLC
Shri R.Krishnaswami, TNEB
Shri S.Balaguru, TNEB
Shri Satyanathan, KSEB

The representative of the petitioner submitted that it has filed amended petition on 17.2.2010 after service of copy on the respondents. The representative of the respondent, TNEB submitted that the petitioner has handed over a copy of the amended petition today and prayed for an adjournment to file its reply.

2. Prayer was accepted. The Commission directed the respondent TNEB, to file reply latest by 2.3.2010, with copy to the petitioner. Rejoinder, if any, by 10.3.2010.

3. Matter to be listed for hearing on 18.3.2010.

Sd/-
(T.Rout)
Joint Chief (Law)